

**Sports hostel for Southern States**

1151. SHRI V. RAMANATHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Institute of Sports (NIS) has opened a sports hostel in Gujarat recently;

(b) whether it is also a fact that Tamil Nadu, which has produced a number of top class sportsmen has yet to get a sports hostel, especially with the increasing sports activities going on in the South; and

(c) the steps taken to set up sports hostel in Tamil Nadu and other Southern States?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) and (c) The State Government of Tamil Nadu has been requested to provide the necessary building for setting up a sports hostel in that State by the Netaji Subhas National Institute of Sports which establishes such hostels. The State Government has not yet been able to provide a suitable building for the purpose. Similarly the State Governments of Kerala and Andhra Pradesh have yet to provide suitable buildings for setting up of sports hostels in those States, although the matter has been taken up with them. There is already a sports hostel functioning in Karnataka at Bangalore.

**Central Grants to prevent Drop-outs from High Schools**

1152. SHRI ALADI ARUNA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the amount of grants given by the centre to the States to prevent drop-outs among the high-school students; and

(b) what are the details of the progress achieved thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) The Central Government does not give any grants to States to prevent drop-outs among the high school students.

(b) Does not arise.

**DTO route from Central Secretariat/Dhaulta Kuan to Gurgaon**

1153. SHRI ROSHAN LAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government propose to start D.T.C. route from Central Secretariat/Dhaulta Kuan to Gurgaon like the one running between Central Secretariat/Dhaulta Kuan for NOIDA; and

(b) if so, by when and if not what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) The services to and from Gurgaon involve a reciprocal arrangement with Haryana, where road and passenger tax is to be paid, whereas U.P. Government has exempted D.T.C. from payment of road and passenger tax for city pattern services to and from NOIDA. However, D.T.C. is already operating inter-State services from Central Secretariat to Gurgaon/Sohna which pass through Dhaulta Kuan.

**Drinking water at railway platforms.**

1154. DR. MOHD. HASHIM KIDWAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to make arrangements for the supply of cold drinking water on the plat-